



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 04.08.2026

### **NOTICE**

Please take notice that the following matters listed in the Court – IV on 07.08.2026 will not be taken up. The next date of hearing will be notified later.

| S. No. | Case No.                                                                                       | Name of the parties                                                              | Counsel for Appellants | Counsel for Respondents                                                                 |
|--------|------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------|------------------------|-----------------------------------------------------------------------------------------|
| 1.     | Comp. App. (AT) (Ins) No. 1548 of 2024<br><br><b>Part Heard</b>                                | Vistra ITCL (India) Ltd.<br>Vs.<br>Wiztown Planners Pvt. Ltd.<br><br><b>With</b> | Udit Mendiratta        | Sinha Shrey<br>Nikhilesh<br>Swastik K Verma- R1                                         |
| 2.     | Comp. App. (AT) (Ins) No. 1553 - 1555 of 2024 & I.A. No. 6632 of 2025<br><br><b>Part Heard</b> | Vistra ITCL (India) Ltd.<br>Vs.<br>Wiztown Planners Pvts. Ltd. & Anr.            | Udit Mendiratta        | Sinha Shrey<br>Nikhilesh<br>Swastik K Verma- R1<br>Abdesh Chaudhary<br>Nishi Kant Singh |

By order of Hon'ble Officiating Chairperson

-Sd/-

Registrar